

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.04.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 847 of 2020	Sunil Parmanand Kewalramani Vs. Kestrel Import & Export Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
2.	Comp. App. (AT) (Ins) No. 848 of 2020	Parmanand Kewalramani Vs. Modlite Holdings Pvt. Ltd. With	PurtiMarwaha	Pratik Tripathi
3.	Comp. App. (AT) (Ins) No. 853 of 2020	Sunil Parmanand Kewalramani & Ors. Vs. Urban Sanctuaries Developers Pvt. Ltd With	PurtiMarwaha	Henna George
4.	Comp. App. (AT) (Ins) No. 1016 of 2020	Kestrel Import & Export Pvt. Ltd. Vs. Sunil Parmanand Kewalramani With	Pratik Tripathi	Dushyant Manocha
5.	Comp. App. (AT) (Ins) No. 1018 of 2020	Urban Sanctuaries Developers Pvt. Ltd. Vs. Sunil Parmanand Kewalramani & Ors. With	P.S. Tripathi	Dushyant Manocha
6.	Comp. App. (AT) (Ins) No. 1019 of 2020	Modlite Holdings Pvt. Ltd. Vs. Parmanand Kewalramani	P.S. Tripathi	Dushyant Manocha

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By the order of Hon'ble Officiating Chairperson

**-sd/-
Financial Advisor**